

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 557
ANSWERED ON 26.07.2024

CARBON AND WATER NEUTRAL HEAVY INDUSTRIES

557. SHRI B. PARTHASARADHI REDDY:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether Government has mandated heavy industry PSUs to transition to net zero and water-neutral companies;
- (b) if so, the details of the heavy industry PSUs that have initiated the transition;
- (c) whether Government has mandated heavy industries to undergo emission and water utility assessment; and
- (d) if so, the details of the assessment PSUs-wise, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) & (b): Ministry of Heavy Industries (MHI) has not issued any such instructions. However, Bharat Heavy Electricals Limited, a Maharatna PSU under MHI has pledged to attain Net Zero status emissions by 2047.

(c) & (d): Ministry of Heavy Industries (MHI) has not issued any such instructions.
